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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.06.2025

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 01.07.2025 will not be taken up. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 260 of 2023 Part Heard | Sarang Kumar Wadhawan (Shareholder of Privilege Power and Infrastructure Pvt. Ltd.) Vs. Unity Small Finance Bank Ltd. (Erstwhile Punjab and Maharashtra Co-Operative Bank Ltd.) & Anr. | Disha Shah | Prateek Kumar Raveena Rai-R1 Pragya Dahiya Apeksha Dhanvijay Namrata Saraogi-R1 Abhinav Tyagi |

By order of Hon'ble Chairperson -Sd/-Registrar